

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2256
ANSWERED ON:10.03.2010
IRREGULARITIES IN WCL
Mahato Shri Narahari

Will the Minister of COAL be pleased to state:

- (a) whether the Government is aware of the large scale irregularities which have taken place in the contracts awarded to private companies in Western Coalfields Limited during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against officers who have found guilty in this regard?

Answer

THE MINISTER OF STATE FOR COAL(IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKSH JAISWAL)

(a) to (c): As informed by Coal India Limited. No complaint of large scale irregularities in the contracts awarded to the private companies has been found to be established in Western Coalfields Limited during the last three years and this year.